

8.11.95

Mon. Dir. K. K. Sharma
 Mem. Dir. D. S. Bawa

Jm

Sh. R. Varma Counsel
 for the applicant and Sh.
 M. B. Singh Counsel for the
 Contemner are present Sh. M. B.
 Singh contends that the
 application by which the
 representation of the applicants
 was to be disposed of, has
 been disposed of sympathetically
 and he has been posted at
 Agra from Dharwad against the
 man months post. The learned
 Counsel for the applicant cannot
 rebut this situation. In this
 way it is quite clear that
 the compliance though belatedly
 has been done. Therefore, no
 further action is needed.
 Petitions are discharged.

S. Bawa
 AM

fm
 Jm

ph